NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

38

C.P No. 86/(MAH)/2016 M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1. Sr. Counsel Ga	mran Joshi	
a/w Kirtide	chanderan,	Jandein
Jaiswal il	6. M. Humoanwoodle	
for Petition	ers	
2: Mr. Navroz Seeri Mr. Samir Mali a/w Ms. Shivourgi	vai, Senier Advocate de, Advocate Voird, Advocate	Samir Halik
for Responder	NOS. 1,2,3	Jong Voul
Mrs. Rabul Hing	mire	
illo Hariani & Co		
for Respondent		

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ORDER

MA 218/2017 IN CP No. 86/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)